

DIVISION BENCH  
COURT - II

**O-244**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/732(KB)2018  
IA(COMPANIES.ACT)/126(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	<b>SIDDHARTHA SARKAR &amp; ORS. VS HOTEL GATEWAY PVT. LTD. &amp; ORS.</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearance (via video conferencing/physically)**

Mr. M.R. Goenka, CS ] For the Petitioner  
Ms. S. Choubey, Adv.

**ORDER**

1. Learned Counsel for the Petitioner present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. List this matter **on 21.06.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**